## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 190/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Kumaka Industries Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. Mr. R.A. shah Advocates alw Ms. Neha for lakshman ilb. Petitimas 63 Co.

Astron O. Lalquie PCS for a/a Astron O. Respondent Lalpuiea f. Co

ORDER

## CSP No. 190/230-232/NCLT/MB/MAH/2017

On the admission sought by the Petitioner's Counsel in the CSP 190/2017, since already objections pending from some of the investors of this company and also for having RoC sought time to file objections in respect to the scheme moved before this Bench, list this matter on 06.12.2017 directing both sides to place their submissions.

In the meanwhile, the RoC side is at liberty to file report/objections, by supplying copy to the Petitioner before next date of hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)